

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. No. 119(ND) 12

**CORAM:**

**PRESENT: SH. R. VARADHARAJAN**  
**HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2018**

**NAME OF THE COMPANY:** Atul Nath & Anr M/s Ashok Manufacturing  
Co. Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s):	Counsel for the Petitioner
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For the Respondent (s):	Mr. K. Datta, Mr. Shantanu Parashar, Mr. Krishna Kumar and Ms. Srujana Suman Mund, Advocates
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**ORDER**

The matter was part heard by the earlier Bench constituted. Renotify this case for directions on 31<sup>st</sup> January, 2018.

A date of 18<sup>th</sup> January, 2018 has also been fixed in this case. The same is recalled.

-S-df

**(R. Varadharajan)**  
**Member (J)**

-S-d 7

**(Ina Malhotra)**  
**Member (J)**